

**SHRI G. S. BASAVARAJU :**  
Will the Minister of AGRICULTURE  
be pleased to state :

(a) whether Government propose to  
hold a national agricultural fair every  
year;

(b) whether it has also been decided  
to hold an international fair once in five  
years on the pattern of industrial fair;

(c) if so, the details thereof; and

(d) whether any agricultural fair is  
being held during 1987 and if not, the  
reasons therefor ?

**THE MINISTER OF STATE IN THE  
DEPARTMENT OF FERTILIZERS IN  
THE MINISTRY OF AGRICULTURE  
(SHRI R. PRABHU) :** (a) Yes, Sir.

(b) Yes, Sir. It envisaged to have  
an International Agricultural Fair once in  
three years.

(c) : (i) The details for organising  
International Agricultural  
Fair once in three years are  
yet to be worked out and  
are under consideration.

(ii) Regarding the National  
Agricultural Fair '87, the  
main Theme is 'Self Reliance  
in Agriculture' and with sub-  
themes of :

(a) Dairying as an instrument of  
change.

(b) Prosperity through irrigation.

(c) Food Security.

(d) Wasteland Development-  
Challenges and responses.

(e) Preservation and promotion  
of animal wealth.

(f) Fisheries—Blue Revolution.

(g) Post Harvest Technologies  
(covering agro-industries  
preservation and packaging).

(h) Research and Education in  
Agriculture.

(i) Energy Management in Agri-  
culture.

(j) Plastics in agriculture.

The participants are likely to  
be —

(i) Union Ministries of Agriculture,  
Rural Development, Food, Fertil-  
izer, Commerce, water Resources,  
Energy and Non-Conventional  
Energy, Science & Technology  
etc.

(ii) concerned public undertakings  
under Government of India,  
voluntary organisations, private  
firms, input manufacturers, indivi-  
duals and their organisations.

(iii) Departments of Agriculture, Ani-  
mal Husbandary, Fisheries,  
Horticulture, Energy, Irrigation,  
Rural Development etc. of all  
the State Governments and their  
Public Undertakings Cooperative  
Institutions and input manufact-  
urers.

(d) Yes, Sir. A National Agricultu-  
ral Fair is being held from 2nd to 18th  
October, 1987 in Pragati Maidan, New  
Delhi.

Loss due to hailstorm

3718. **SHRI PRAKASH CHAND-  
RA :**

**SHRI DHARAM PAL  
SINGH MALIK :**

**SHRIMATI MEIRA KUMAR :**

**SHRI SUBHASH YADAY :**

**DR. CHANDRA SHEKHAR TRIPATHI :**

**SHRI SHANTI DHARIWAL :**

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of large scale destruction of crops in Haryana and other parts of the country due to hailstorm;

(b) if so, the estimated loss to crop and quantum of compensation paid to the farmers;

(c) whether Government have received any request from State Governments for assistance and if so, the assistance provided; and

(d) if not, the remedial measures taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILISERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b) The States of Haryana, Madhya Pradesh Punjab and Gujarat have reported damage to crops due to hailstorms. The extent of cropped area affected as reported by these States is as under :

State	Cropped area affected (lakh Ha )
1. Gujarat	0.24
2. Haryana	2.36
3. Madhya Pradesh	0.65
4. Punjab	0.36

It is for the State Government concerned to provide assistance in the form of input subsidy to the affected farmers.

(c) and (d) Only the Governments of Madhya Pradesh and Punjab have sent Memoranda seeking Central assistance.

Certain additional information has been sought from the concerned State Govts. In view of this no assistance has been sanctioned so far.

**Loss by Fertilizers Corporation of India**

3719. **SHRI G. S. BASAVARAJU :**

**SHRI H. N. NANJE GOWDA :**

**SHRI K. PRADHANI :**

**SHRI GURUDAS KAMAT :**

Will the Minister of AGRICULTURE be pleased to state :

(a) the net loss suffered by Fertilizer Corporation of India during 1985-86 and 1986-87; and

(b) which are the other Fertiliser Corporations which have been incurring losses and the main reasons thereof and

(c) the action Government proposes to take in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) The Fertilizer Corporation of India (FCI) incurred a loss of Rs. 127.21 crores in 1985-86; the loss during 1986-87 is estimated to be around Rs. 107.89 crores.

(b) Hindustan Fertilisers Corporation (HFC) has also been incurring losses. The losses incurred by FCI and HFC have been due mainly to ab-initio design deficiencies, equipment mis-match, mechanical breakdown and power problems. Madras Fertilizers Limited (MFL) too incurred a loss during 1985-86 mainly on account of equipment and contract labour problems, reduced sales and non-finalisation of remuneration for banding pool fertilizers.

(c) Schemes have been drawn up for